

**Annexure-1**

Name of the corporate debtor: USHER ECO POWER LIMITED

Date of commencement of CIRP: 27-06-2022

List of creditors as on: 27-07-2022

**List of secured financial creditors belonging to any class of creditors**

**(Amount in ₹)**

Sl.No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarant	Whether related party?	% of voting share in CoC					
1	Axix Bank Limited	08-07-2022	89,27,64,122.21	89,27,64,122.21	FC	-	-	No	55.53	-	-	-	-	
2	Reliance Commercial Finance Limited	12-07-2022	46,41,33,936.74	46,41,33,936.74	FC	-	-	No	28.87	-	-	-	-	
3	Assets Care and Reconstructions Enterprise Limited(ACRE)	21-07-2022	25,08,75,488.00	25,08,75,488.00	FC	-	-	No	15.60	-	-	-	-	
		<b>TOTAL</b>	<b>1,60,77,73,546.95</b>	<b>1,60,77,73,546.95</b>					<b>100.00</b>					

FOR AND ON BEHALF OF  
USHER ECO POWER LIMITED (In CIRP)  
INTERIM RESOLUTION PROFESSIONAL

*Manoj Kumar*

(MANOJ KULSHRESTHA)

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PLACE: GHAZIABAD

Date 27-07-2022

